NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 4/2017 & TP 117-A/2016 T.P. No. 117/397-398/NCLT/AHM/2016 (New) CA 33/2016 with C.P. No. 8/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBERJUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

Name of the Company:

Aum Capital Market Pvt. Ltd. & Ors.

Jyoti Ltd. & Ors.

Section of the Companies Act: <u>Section 397-398 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE 1. ASHOR MEHTA PCS ARfor R-3&R-10 MARIA 2 FOR THAKKAR 4 FAHILA Asi ter Peritioners Just Kousky Baptist
HEL STANIE STAN

ORDER

Learned Advocate Ms. Kristy Baptist for Mr. Dhaval Shah present for Petitioners. Learned Advocate Ms. Natasha Sutariya i/b Thakkar and Pahwa Advocates present for Respondents no. 1 and 2. Learned PCS Mr. Ashok Mehta present for Respondents no. 3 and 10.

At the request of both sides, list the matter on 2.2.2017 for hearing further arguments.

(BIKKI RAVEENDRA BABU) MEMBER JUDICIAL

Dated this the 13th day of January, 2017.